

आयकर अपीलीय अधिकरण, 'डी' न्यायपीठ, चेन्नई

**IN THE INCOME TAX APPELLATE TRIBUNAL
'D' BENCH: CHENNAI**

श्री वी दुर्गा राव, न्यायिक सदस्य एवं श्री एस जयरामन, लेखा सदस्य के समक्ष

**BEFORE SHRI V. DURGA RAO, JUDICIAL MEMBER
AND
SHRI S. JAYARAMAN, ACCOUNTANT MEMBER**

आयकर अपील सं./I.T.A. Nos: 1856, 1857, 1858 & 1859/Chny/2017

निर्धारण वर्ष/Assessment Years : 2008-09, 2009-10, 2010-11 & 2011-12

Shri. V.T. Kumaravel,
No. 58, VTP Illam,
Narasimmapuram Middle Street,
Karur – 639 001.

The Deputy Commissioner of
Vs. Income Tax,
Central Circle –II,
Trichy.

[PAN: AANPK 9484F]

(अपीलार्थी/Appellant)

(प्रत्यर्थी/Respondent)

अपीलार्थीकीओरसे/Appellant by

: Shri. Quadir Hoseyn, Advocate

प्रत्यर्थीकीओरसे/Respondent by

: Ms. R. Anita, JCIT

सुनवाईकीतारीख/Date of Hearing

: 30.06.2021

घोषणाकीतारीख/Date of Pronouncement

: 30.06.2021

आदेश/ ORDER

PER BENCH:

The assessee filed these appeals against the orders of the Commissioner of Income Tax (Appeals)- 19, Chennai in ITA No. 266/15-16 dated 09.05.2017 for the assessment years 2008-09, 2009-10, 2010-11 & 2011-12, respectively.

2. The above cases were heard through video conferencing. At the time of hearing, the learned counsel for the assessee invited our attention to the letters dated 04.05.2021 and submitted that the assessee wanted to utilize the Direct Taxes 'Vivad se Vishwas Scheme, 2020' to settle pending dispute relating to Direct Taxes and in this regard the assessee has filed Form No. 1 and Form 2 and obtained Form No. 3 from the designated authority.
3. The Bench has considered the material. Since the assessee submits that he has obtained Form No.3 and seeks withdrawal of appeals, therefore, we dismiss the appeals filed by the assessee, supra, as withdrawn. However, liberty is given to the assessee to restore the appeals, in the event if the designated authority, for any reason reject the application filed by the assessee under section 4 of the said Act.
4. In the result, the appeals filed by the assessee are dismissed as withdrawn.

Order pronounced in the open Court on 30th June, 2021 at Chennai.

Sd/-

(वी दुर्गा राव)

(V. DURGA RAO)

न्यायिक सदस्य/**Judicial Member**

Sd/-

(एस जयरामन)

(S. JAYARAMAN)

लेखासदस्य/**Accountant Member**

चेन्नई/Chennai,

दिनांक/Dated: 30th June , 2021

JPV

आदेशकीप्रतिलिपिअग्रेषित/Copy to:

1. अपीलार्थी/Appellant 2. प्रत्यर्थी/Respondent
4. आयकरआयुक्त/CIT 5. विभागीयप्रतिनिधि/DR

3. आयकरआयुक्त) अपील(/CIT(A)
6. गार्डफाईल/GF